

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/ 3715 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Jaweplu Chai,
Member Secretary,
Arunachal Pradesh State Legal Service Authority, Itanagar.

Dated Guwahati, 25th August, 2021.

Sub:- Leave.

Ref:- Your letter dated 24.08.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave for three days w.e.f. 25.08.2021 to 27.08.2021 with station leave permission, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo no. NO.HC.VII-21/2008(Pt.)/ 3717 - 3716 /A. dtd. 25.8.2021
Copy to:

1. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun.
2. ✓ The Project Manager, Gauhat High Court, Guwahati.


JT.REGISTRAR (VIGILANCE)

Rda